

Circulation of counterfeit US dollars

2831. DR. KRUPASINDHU BHOI : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether an international ring based in Ethiopia has been found circulating counterfeit US dollar in Andhra Pradesh;

(b) if so, the details thereof, with action taken in the matter;

(c) the number of gangs detected circulating counterfeit foreign currencies in the country during the last three years; and

(d) the steps Government have taken or propose to take to check such activities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) to (d) According to report forwarded by the Government of Andhra Pradesh, it is reasonably suspected that an international ring based in Ethiopia has been circulating counterfeit US Dollars. A Nigerian national named Adetokkumbo Adetunji Onikosi (A. A. Onikosi) student of Lagos, Nigeria with Passport No. 0924619 dated 4-2-1982 of Lagos left Nigeria on 6-2-82. Enroute he stopped over at Ethiopia for one day and obtained Nine US 100 Dollar Bills from an unknown person in exchange of his Camera and other fancy items. He arrived in India with that money on 7-2-1982 and met his friend Kayode Samuel, Nigerian student of Kabba in Nigeria at hotel Asrani in Hyderabad, Andhra Pradesh on 9-2-82 and gave him these dollar bills who in turn paid at the hotel on 9-2-82 in settlement of hotel bills. These dollar bills were later found to be counterfeit by the International Division of Andhra Bank Madras and subsequently confirmed by the currency expert, Nasik. Kayode Samuel, who had tendered the counterfeit US dollar bills was arrested and remanded. Surveillance is maintained on the movements of Onikosi. The case is under investigation in Crime No. 62/82 U/s 489(B) IPC of Ramgopalpet Police Station. Kayode Sa-

muel while on bail died on 25-12-82 in Osmania General Hospital, Hyderabad. This is the only case reported in Andhra Pradesh during the last three years. No data regarding the number of gangs detected circulating counterfeit foreign currency in the country during the last three years is compiled on all India basis as law and order including crime is a state subject. However appropriate action is taken in accordance with the law as and when such cases are detected.

सीमेंट कारपोरेशन आफ इण्डिया से त्यागपत्र देने वाले अधिकारियों का व्यौरा

2832. श्री दयाराम शाक्य : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सीमेंट कारपोरेशन आफ इण्डिया के अनेक वरिष्ठ अधिकारी कारपोरेशन को छोड़ रहे हैं और गैर-सरकारी सीमेंट कारखानों में जा रहे हैं ;

(ख) यदि हां, तो उसके कारण क्या हैं और 1982 में कितने अधिकारियों ने त्यागपत्र दिए थे ;

(ग) क्या इसका कारण प्रशासन द्वारा हस्तक्षेप और पदोन्नति में अनियमितताएं हैं ;

(घ) क्या यह भी सच है कि कारपोरेशन में एक निश्चत अवधि के लिए बांड के बावजूद अधिकारियों ने त्यागपत्र दिए हैं ; और

(ङ) यदि हां, तो उन अधिकारियों की संख्या कितनी है जिन्हें हरजाना देना पड़ा है और कितनी धनराशि का भुगतान किया गया है ?

उद्योग संचालन में राज्य मंत्री (श्री वीरभद्र सिंह) : (क) से (ग) चालू वित्तीय वर्ष में 19 फरवरी, 1983 तक